

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (ABA) No. 214 of 2020

[Naresh S/o Murlidharrao Wankhade Vs. The State of Maharashtra]

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri Ashish Chaware, Advocate for the applicant
Shri I. J. Damle, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATE : 30/04/2020

Say is not filed by the prosecution.

List this matter on 5-5-2020.

JUDGE

wasnik